


## Allahabad Bench

CP No. (IB) 384/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019

NAME OF THE COMPANY: Dr. Ajay Kumar Gupta V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Namman	Adv	Petitioner	
<u>2.</u>				

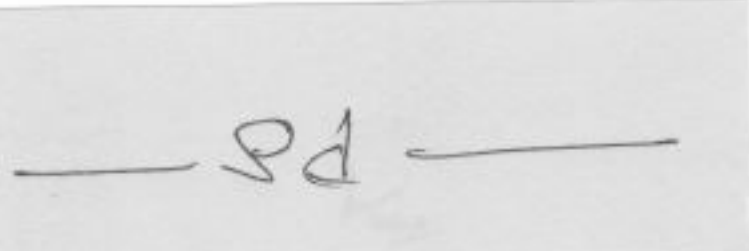
Sh. Namman Rajvanshi, Advocate for the petitioner is present, however, none is present on behalf of respondent.

Ld. Counsel for the petitioner states that the other connected matter is already posted ~~on~~ 20.12.2019, so the present matter may also be listed on 20.12.2019.

As prayed for, put up on 20<sup>th</sup> December, 2019.

Ld. Counsel for the petitioner may inform the learned counsel appearing for the respondent about the order of this Court passed today in writing within 48 hours.

Dated: 04.12.2019

  
(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)